

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH AT PUNE

ORIGINAL APPLICATION NO. 02 OF 2025

IN THE MATTER OF:

Shri Ashutosh Kumar

... Applicant

Versus

Gujarat Fluorochemicals Ltd. & Ors.

... Respondents

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
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IN THE MATTER OF:

Shri Ashutosh Kumar

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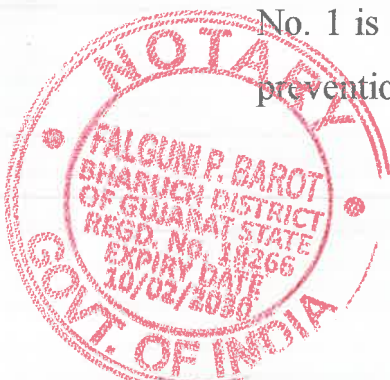
Gujarat Fluorochemicals Ltd. & Ors.

... Respondents

FURTHER AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1

I, Niraj Kishore Agnihotri, aged about 58 years, working for gain at Gujarat Fluorochemicals Limited, the Respondent No. 1 herein, do hereby solemnly affirm and state as under:

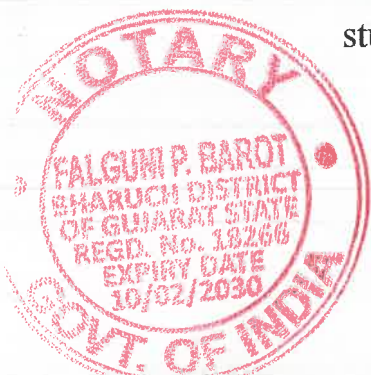
1. I am the Director and Authorised Signatory of the Respondent No. 1 and I am well aware of the facts and circumstances of the case, and I am competent and authorised to affirm the present further affidavit on behalf of the Respondent No. 1. I reiterate the contents of the earlier replies and affidavits filed on behalf of the Respondent No. 1 the contents of which are to be treated as part and parcel of the present affidavit, and I deny everything contrary thereto.
2. I state and submit that the following further facts are required to be placed on record which conclusively demonstrate that the Respondent No. 1 is taking appropriate steps/action and is absolutely committed to prevention of such incidents in future and to operating its plant in



*Niraj Kishore Agnihotri*

compliance with applicable laws, in a manner which ensures safety of its employees and contract workmen and complies with the environmental and industrial safety laws, rules, regulations and the directions of the Respondent Nos. 3 and 4, and hence the present petition is required to be disposed of without any further directions against the Respondent No. 1:

- i. In compliance with Rule 10(6) of Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989 (“MSIHC Rules”), Third-party Safety Audit was conducted for the year 2025, and the audit report was submitted to the Office of the Respondent No. 4, and copy of the acknowledgement of this submission dated 10.3.2026 is at **Annexure R1/1** hereto. As per the Company's established safety management practices, all observations/recommendations/suggestions made in Safety Audit Reports are accorded the highest priority and are promptly addressed through appropriate corrective and preventive measures. Accordingly, all observations and recommendations identified during these safety audits were duly addressed and implemented. Compliance reports detailing the corrective actions taken were submitted to the office of the Respondent No. 4, as evident from the letters dated 9.6.2025 and 2.6.2026, copies of which are at **Annexure R1/2** and **Annexure R1/3** respectively.
- ii. With respect to the implementation status of recommendations arising out of the HAZOP study, it is submitted that the HAZOP study (pg. 1698-1731) was duly conducted for the plant by a



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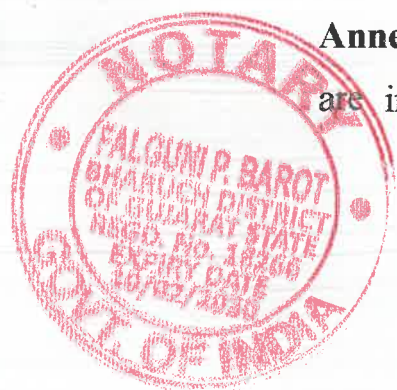
competent third-party agency as part of the process safety management system. All recommendations identified during the HAZOP study have been systematically reviewed and appropriately implemented based on their risk criticality. Recommendations categorized as critical and high priority were addressed on immediate basis, while medium and low-risk recommendations were implemented in a phased manner in accordance with the implementation plan. The implementation of HAZOP recommendations has been verified through internal safety audits and periodic safety reviews. Closure of recommendations has been documented and maintained in the HAZOP action tracking register. Compliance status and implementation progress were periodically reviewed by the Safety Committee/Management Review Committee to ensure timely closure of all identified recommendations. Accordingly, it is submitted that all HAZOP recommendations have been duly implemented and closed, and the same have been integrated into the plant's standard operating procedures, engineering controls, and safety management system to ensure sustained compliance and risk mitigation.

- iii. It is further submitted that the Respondent No. 1 has established a comprehensive Personal Protective Equipment ("PPE") management system to ensure the safety and well-being of all employees and contract workmen. All mandatory PPEs are issued to employees as part of their joining kit at the time of induction.



*N. N. A. B. U.*

In addition, task-specific PPEs are provided by the respective plant or department based on the nature of the work assigned. The PPE compliance of all contract workmen is verified at the entry gate on a daily basis, and only those adhering to the prescribed PPE requirements are permitted to enter the premises and undertake work. In addition, PPE handling kits are provided to employees to facilitate the proper use, storage, maintenance, and handling of PPE. To further strengthen compliance and safety, PPE locker rooms have been provided outside the battery limit area to ensure that employees and workmen wear the prescribed PPEs at all times, including while moving within the plant premises and during transit to and from designated transportation points. A photograph of the PPE locker room is at **Annexure R1/4** hereto. Adequate availability of PPEs is maintained through a robust inventory management system operated by the Stores Department. Stock levels are monitored through a Min-Max inventory control mechanism, ensuring timely replenishment through the automatic generation of purchase requisitions whenever stock reaches the prescribed minimum level. Regular safety awareness programmes, toolbox talks, and on-the-job training sessions are conducted for employees and contract workmen to educate them on the proper use, importance, inspection, and maintenance of PPE. Photographs and records of such training programmes and Mock Drill Planner Chart are at **Annexure R1/5** hereto. Further, structured training programmes are imparted to newly engaged contract workmen under the



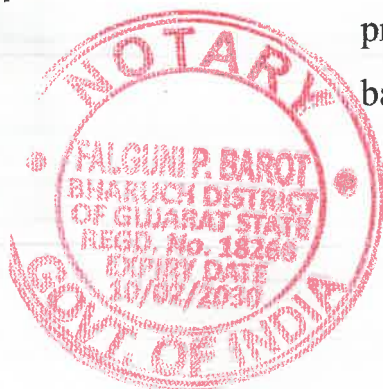
L. N. A. V. S.

following four defined levels, as part of the induction and competency development process:

- (1) L1 – Safety Induction Training: Covers basic safety induction and an overview of plant operations.
- (2) L2 – Plant Awareness Training: Includes process understanding, chemical hazards, equipment-related risks, and associated safety precautions.
- (3) L3 – Trade-Specific Training: Imparted to skilled workers such as welders, gas cutters, fitters, etc., focusing on job-specific hazards and safe work practices.
- (4) L4 – Supervisor-Level Training: Focuses on supervisory responsibilities, risk identification, safety monitoring, and compliance enforcement.



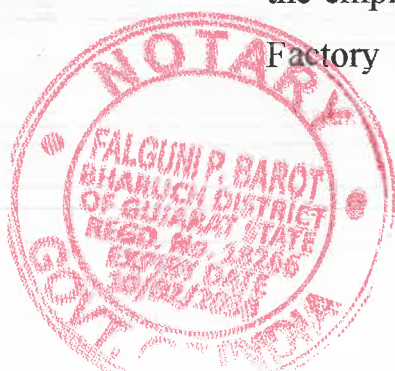
- iv. With regard to emergency preparedness, Mock Drills form an integral part of the Respondent No. 1's Safety Management System. As a responsible organization, the Respondent No. 1 conducts at least one Mock Drill every month in accordance with a predefined Mock Drill Planner, which is shown in Annexure R1/5 above. In addition, Mock Drills are also conducted during silent or off-peak hours to evaluate the preparedness, responsiveness, and alertness of personnel under varying operational conditions. Any observations, deficiencies, or areas for improvement identified during mock drills are reviewed promptly, and corrective actions are implemented on a priority basis. This continuous improvement process ensures the



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effectiveness of the Emergency Response Plan (pg. 1287-1423) and reinforces the Respondent No. 1's commitment to maintaining the highest standards of occupational health, safety, and emergency preparedness.

3. Insofar as maintenance of equipment is concerned, the Respondent No. 1 has put in place a comprehensive Preventive Maintenance Schedule, which is available in SAP system as well as in Excel Sheet Records, based on criticality of Equipment such valves, pipelines, etc. The Respondent No. 1 not only a dedicated engineering team for inspection, monitoring and maintenance of equipment, but has also got its Central Engineering Services (CES) and Central Technical Services (CTS) team to carry out inspection, monitoring and maintenance of equipment including valves, pipelines. Based on criticality and services, periodic inspection, monitoring and maintenance are scheduled. For example: (1) Fire Hydrant System monitoring is done on daily basis, (2) Pressure Vessel testing is done as per the Gujarat Factories Rules, 1963, (3) Fire Extinguishers are inspected in every quarter, (4) Hydrotesting is done as per Indian Standards, (5) Hoist and Lifting Tools and Tackles are inspected and tested every six months. As and by way of example, copy of the Maintenance Schedule for 2025 is at **Annexure R1/6** hereto.
4. Insofar as occupational health surveillance of employees is concerned, the Respondent No. 1 carries out Periodic Medical Check-up of all its the employees. The unit has an occupational health centre managed by Factory Medical Officer. The Factory Medical Officer also conducts



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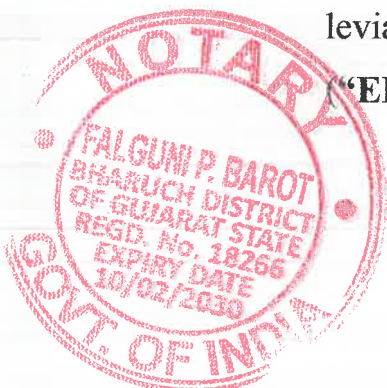
counselling and follow up for additional health advice based on individual employees' report cards.

5. The Respondent No. 1 has also put in place an Environment Cell and Safety Cell to ensure regular safety audits and effective implementation of safety standards.
6. The constitution of the Environment Cell, Safety Cell, Occupational Health Centre and Central Safety Committee is provided in the below table:

<b>Environment Cell:</b>	<b>Safety Cell:</b>	<b>Occupational Health Centre:</b>	<b>Central Safety Committee:</b>
1. Corporate Head Environment	1. Corporate Head Safety	1. FMO 1	1. Occupier & Chairman Central Safety Committee
2. Site HSEF Head	2. Corp. PSM Head	2. FMO 2	2. Factory Manager & Regional HR Head
3. Chief Manager - Env	3. Site HSEF Head	3. FMO	3. Dy. Unit Head & Member
4. Lead Env Engineer	4. Chief Manager - Safety	4. Paramedics - 6 (Male) + 1 Female	4. Site HSEF Head
5. Environment Engineer	5. Sr. Manager - Safety	5. Support Staff Including Ambulance Driver - 2 per shift	5. Each side 12 Members from management & workman representatives
	6. Asst. Manager - Fire Safety		
	7. Dy. Manager - PSM)		
	8. Shift Safety Officers - 5 no.		
	9. Fire Prevention Staff - Each Shift - Supervisor - 01		
	10. DCPO (Driver cum Pump Operator) - 02 per shift		
	11. Lead Fireman (LFM) - 01 per shift		
	12. Fireman - 07 per shift		

7. Insofar as compensation amounts paid are concerned, I state and submit as under:

- i. The Respondent No. 1 has already paid the maximum amount leviable being Rs. 1 crore as Environmental Damage Compensation ("EDC") as imposed by the Respondent No. 3 in accordance with



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its Environmental Compensation Guidelines (pg. 1941-1952) as amended vide its Office Order dated 5.12.2024 (pg. 1947-1952). This is the maximum EDC leviable as per the said guidelines and office order. The said payment was made on 6.1.2025 (pg. 1679), that is within 3 days of the Respondent No. 3's Direction dated 3.1.2025 (pg. 104-105) whereby it inter alia directed the Respondent No. 1 to make the said payment. Thereafter, no refund is made to the Petitioner by the Respondent No. 3. I state and submit that, on 6.1.2025, the Respondent No. 1 had also furnished Bank Guarantee of Rs. 10 lakhs to the Respondent No. 3 in compliance with the direction in this regard as contained in the Respondent No. 3's Direction dated 3.1.2025 (pg. 104-105). It is pertinent to note that the Respondent No. 3, having thereafter inspected the unit, found that it had complied with the reasons of the Closure Direction issued by the Respondent No. 3 and the trial revocation conditions, initially revoked the Closure Directions vide Order dated 17.1.2025 (pg. 1629-1630), which was made final/permanent vide Order dated 13.1.2026, copy of which is at **Annexure R1/7** hereto.

- ii. It is pertinent to note that the Petitioner has no power to decide the amount of EDC which ought to be levied on an industry. The Respondent No. 3's aforementioned Guidelines and Office Order coupled with the Respondent No. 3's Circular dated 7.7.2020 (pg. 1939) contain its extant directives in regard to EDC and the same are not set aside by any court and they cannot be questioned by the Petitioner in the present proceedings. In any case, it is absolutely



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absurd and irrational to even suggest that the size of the company or the extent of investment made therein ought to lead to higher than the maximum leviable EDC. EDC is meant as a compensation for the damage to the environment and cannot be increased merely on the ground that the company is larger and has made huge investment. Further, it is pertinent to note that, in the present case, no environmental damage has been found to have been caused by the incident.

- iii. Apart from the EDC, the families of the 4 deceased employees have been given ex gratia compensation of Rs. 40 lakhs each plus about the compensation amount payable to each under the Workmen's Compensation Act, 1923. (*Proof of payment is at pg. 806-864 and pg. 1631-1678*). Computation of the compensation payable as per law and the actual compensation paid by the Respondent No. 1 is provided in the Respondent No. 1's affidavit (*pg. 1887-1899*), and it is evident from this that the compensation actually paid by the Respondent No. 1 is far higher than what is payable in law.
- iv. Thus, the Respondent No. 1 has already paid maximum EDC as per the extant norms of the Respondent No. 3 and has paid much higher compensation to the families of the 4 deceased employees than what is payable in law. I further state and submit that no environmental damage has been found to have been caused by the incident and the Respondent No. 1 as well as the authorities have identified the root cause of the incident and the Respondent No. 1 has promptly taken

*W. U. A. S.*



corrective measures by immediately replacing the damaged valve and connected pipeline and has also take several preventive measures as enumerated in the present affidavit as well as elsewhere in the record of the present petition and has also complied with the various directions and recommendations. I state and submit that EDC cannot be imposed in the manner or on the basis sought to be suggested by the Petitioner. I therefore respectfully state and submit that no further compensation can or ought to be levied on the Respondent No. 1.



8. I further state and submit that, after their respective Orders permitting the Respondent No. 1 to recommence activities in the plant, the Respondent Nos. 3 and 4 have visited the plant more than once. The Respondent No. 3 has visited on 28.2.2025, 5.3.2025, 22.5.2025, 17.7.2025, 30.9.2025, 19.11.2025, 30.5.2026 and the Respondent No. 4's officers / approved agencies have visited in December 2025 and May 2026 for witnessing hydrotesting and Factory Inspector (Chemicals) visited on 6.6.2026. I state and submit that neither the Respondent No. 3 nor the Respondent No. 4 have found any shortcomings in compliance with the applicable laws or their directives.

9. In view of the aforesaid and in light of the record of the case which establishes that the Respondent No. 1 has taken adequate corrective and remedial action and precautionary measures, it is respectfully submitted that the present petition is required to be disposed of in the interest of justice.



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Solemnly affirmed at Vadodara on this \_\_\_\_ day of June 2026.

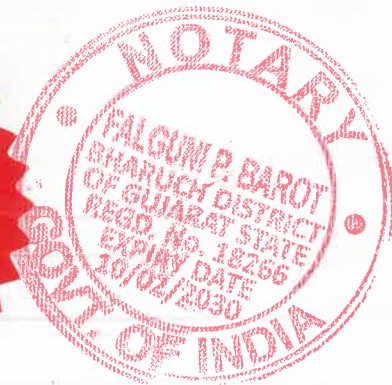
*M. V. A. L. W.*  
DEPONENT

**VERIFICATION**

I, the deponent abovenamed, do hereby verify that the contents of the foregoing affidavit are true and correct to my knowledge, no part of it is false and nothing material has been concealed therefrom.

Verified at Vadodara on this \_\_\_\_ day of June 2026.

*M. V. A. L. W.*  
DEPONENT



**BEFORE ME**  
*Falguni*  
**(Falguni P. Barot)**  
ADVOCATE & NOTARY  
Govt. of India  
Bharuch District (Gujarat)

મારી રૂબરૂ સહી કરેલ છે.  
જેને હું ઓળખું છું.  
*Dharmendra*

19 JUN 2026

**FALGUNI P. BAROT**

Advocate & Notary

903, Sai Heights,

ABC Chokdi, Nr. Rohini Nagar,  
Bholav, Tal. & Dist. BHARUCH-392015

Mob.: 9427879412, 9823492339



सत्यमेव जयते

19 JUN 2026



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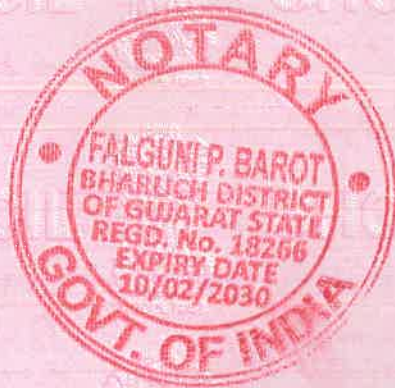
INDIA NON JUDICIAL

Government of Gujarat

Certificate of Stamp Duty



Certificate No. : IN-GJ0165555814237Y  
Certificate Issued Date : 19-Jun-2026 12:52 PM  
Account Reference : IMPACC (AC)/ gj13244011/ BHARUCH/ GJ-BH  
Unique Doc. Reference : SUBIN-GJGJ1324401197304980332939Y  
Purchased by : DHARMENDRA KANUBHAI DOCTOR  
Description of Document : Article 5(h) Agreement (not otherwise provided for)  
Description : AGREEMENT  
Consideration Price (Rs.) : 0  
(Zero)  
First Party : ASHUTOSH KUMAR  
Second Party : GUJARAT FLUORO CHEMICALS LTD  
Stamp Duty Paid By : GUJARAT FLUORO CHEMICALS LTD  
Stamp Duty Amount(Rs.) : 300  
(Three Hundred only)



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- આ પ્રમાણપત્રમાં કરેલ કોઈપણ ફેરફાર અમાન્ય છે અને તે ફોજદારી ગુનો બને છે.
- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રમાં કોઈપણ વિસંગતતા જણાય તો સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર પર સંપર્ક કરવો.
- ઈ-સ્ટેમ્પિંગ સંબંધિત જાણકારી માટે અમને [estamp.ahmedabad@stockholding.com](mailto:estamp.ahmedabad@stockholding.com) પર ઈ-મેઈલ કરવો અથવા અમારી શાખા / કેન્દ્ર ની મુલાકાત લેવી.

## ANNEXURE-R1/1

12/A, GIDC Dahej Industrial Estate, Taluka Vagra,  
Distt. Bharuch-392130, Gujarat, India

**Gujarat Fluorochemicals Limited**

Tel: +91-2641-618031 (Admin) /  
618041-50 (Purchase / 618086-87 (Security)  
E-mail: contact@gfl.co.in, Web.: www.gfl.co.in

**Ref: No.: GFL-DJ/DISH-BH/SR-2026/2025-26/22.**

**To,**  
**The Dy., Director Industrial Safety & Health,**  
**2<sup>nd</sup> Floor, Multi-Storied Building, Part-II,**  
**Nr. New Court, Kanabivaga,**  
**Bharuch-392 001.**

**10<sup>th</sup> March, 2026**

**Subject:** Submission of “Third Party Safety Audit Report” as per IS 14489 along with Schedule II.

Respected Sir,

Please find enclosed herewith “Third Party Safety Audit Report” as per IS 14489 along with Schedule II of M/s. Gujarat Fluorochemicals Ltd., located at 12/A GIDC Industrial Estate – Dahej, for your kind info and record. We will submit the compliance report of the audit in subsequently.

This audit has been conducted as per IS 14489:2018 by DISH approved competent auditors in the month of December-January, 2025-26.

Thanking you,

**For, Gujarat Fluorochemicals Limited.**



Authorized Signature



  
જુનિયર કલાર્ક 17/3/2026  
ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય  
ભરૂચ

**Encl.,: “Copy of “Third Party Safety Audit Report” along with Schedule II.**



An **INOXGFL** Group Company  
BEYOND INFINITY

Regd. Office: Plot No. 1, Khasra Nos. 264 to 267 Industrial Area, Una, Village Basal - 174303, Himachal Pradesh | Tel: +91 - 01975 297843

Vadodara Office: ABS Towers, 2<sup>nd</sup> Floor, Old Padra Road, Vadodara-390007, Gujarat, India | Tel: +91 - 265-6198111/2330057

Corporate Office: INOX Towers, Plot No. 17, Sector-16A, Noida-201301, Uttar Pradesh, India | Tel: +91 - 120-6149600 | Fax: +91 - 120-6149610



GUJARAT FLUORO CHEMICALS  
VALUE THROUGH GREEN CHEMISTRY

An INOXGFL Group Company  
CIN : L24304GJ2018PLC105479

1979

01C  
Gujarat Fluorochemicals Limited  
earlier known as Inox Fluorochemicals Limited

12/A, GIDC Dahej Industrial Estate, Taluka Vagra,  
Distt. Bharuch-392130, Gujarat, India

Tel: +91-2641-618031 (Admin) / 618041-50 (Purchase) /  
618086-87 (Security) | www.gfl.co.in

## ANNEXURE-R1/2

Ref: No.: GFL-DJ/DISH-BH/SR-2024/2025-26/01

To,  
The Dy., Director Industrial Safety & Health,  
2<sup>nd</sup> Floor, Multi-Storied Building, Part-II,  
Nr. New Court, Kanabivaga,  
Bharuch-392 001

09<sup>th</sup> June 2025

Subject : Submission of "Compliance Report" of Third-Party Safety Audit Report 2023 & 2024

Respected Sir / Madam,

Please find appended herewith "Compliance Report" against Third-Party Safety Audit Report for the years of 2023 & 2024 of M/s. Gujarat Fluorochemicals Ltd., located at 12/A GIDC Industrial Estate Dahej, for your kind info and record.

Thanking you,


For, Gujarat Fluorochemicals Limited

  
Authorized Signature



Encl., : Copy of "Compliance Report" of Third-Party Safety Audit Report 2023 & 2024



  
બુનિયર કલાર્ક  
ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય  
ભંડાર

Regd. Office: Survey No. 16/3, 26, 27, Village Ranjitnagar, Taluka Ghoghamba, Distt. Panchmahal - 389380, Gujarat, India.

Tel: +91-2678-248152/153/107 | Fax: +91-2678-248153

Vadodara Office: ABS Towers, 2<sup>nd</sup> floor, Old Padra road, Vadodara-390007, Gujarat, India | Tel: +91-265-6198111/2330057 | Fax: +91-265-2310312

Corporate Office: INOX Towers, Plot No. 17, Sector-16A, Noida-201301, Uttar Pradesh, India | Tel: +91-120-6149600 | Fax: +91-120-6149610

1980



GUJARAT FLUORO CHEMICALS  
VALUE THROUGH GREEN CHEMISTRY

CIN : L24304HP2018PLC011898

12/A, GIDC Dahej Industrial Estate, Taluka Vagra,  
Distt. Bharuch-392130, Gujarat, India

Gujarat Fluorochemicals Limited

Tel: +91-2641-618031 (Admin) /  
618041-50 (Purchase / 618086-87 (Security)  
E-mail: contact@gfl.co.in, Web.: www.gfl.co.in

## ANNEXURE-R1/3

02<sup>nd</sup> June 2026

To,  
The Dy., Director Industrial Safety & Health,  
2<sup>nd</sup> Floor, Multi-Storied Building, Part-II,  
Nr. New Court, Kanabivaga,  
Bharuch-392 001

Ref: No.: GFL-DJ/DISH-BRCH/2026-27/05.

Subject : Submission of "Compliance Report" of Third-Party Safety Audit.

Dear Sir,

Please find attached "Compliance Report" against Third-Party Safety Audit Report of M/s. Gujarat Fluorochemicals Ltd., located at 12/A GIDC Industrial Estate Dahej, for your kind info and record.

We had already submitted our Third-Party Safety Audit Report in your good office.

Thanking you,

For, Gujarat Fluorochemicals Limited.

Authorized Signature



Encl., : Copy of "Compliance Report" of Third-Party Safety Audit Report.



.15/6/26  
સિનિયર ક્લાર્ક  
ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય  
ભરૂચ

An **INOXGFL** Group Company  
BEYOND INFINITY

Regd. Office: Plot No. 1, Khasra Nos. 264 to 267 Industrial Area, Una, Village Basal - 174303, Himachal Pradesh | Tel: +91 - 01975 297843

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Scanned with OKEN Scanner

1981

**PPE's Locker Area**

**ANNEXURE-R1/4**



**Details of Mandatory PPE's, Pics of Different types of trainings imparted, PPE's Kit, Mock Drill Planner V/s Actual execution Date, Plant wise PPE's Matrix**



# Half Face Cartridge Mask Kit – Mandatory PPE's for all Employees & Contract Workman 1983

## Dos

- Choose the Right Cartridge for the Hazard
- Inspect Before Use
- Ensure Proper Seal
- Replace Cartridges Regularly
- Store Properly
- Clean After Use
- Clean Shave

## Don'ts

- Don't Use the Wrong Cartridge
- Don't Ignore Fit
- Don't Modify the Mask
- Don't Use in Oxygen-Deficient Atmospheres
- Don't Rely on Smell or Taste Alone
- Don't Share Respirators



HALF FACE CARTRIDGE MASK



# Half Face Cartridge Mask Kit - Plant Wise Training & Distribution 984



# Training given to Contract Workaman for Usage of Half Face Cartridge Mask

1985



# Different types of Trainings given to Employees & Contract Workaman 1986





# Half Face Cartridge Mask Training given to Canteen Team & Civil Contract Workman



**Fire Fighting Training given to New Joined Company Employees**



# Training on the Subject of Importance of PPE's

1990



# Plant Wise PPE's Matrix Displayed



## PPE'S MATRIX FOR AHF PLANT - MANDATORY PPE'S

Task	SAFETY SHOE	SAFETY HELMET	CHEMICAL SPLASH GLASSES	EYE GLASSES	EAR PLUGS	GLOVES	PVC GLOVES	PVC SUIT FULL COVER	SLIM BOOTS	MOIST SUITS	SCALDING RESISTANCE	SAFETY HARNES
1. AHF PLANT ENTRANCE	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
2. FLOURSIFER GOODOWN	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
3. UNLOADING OF FLOURSIFER CONTAINER	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
4. FEEDING OF CAFF	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
5. AHF REACTION BLDG	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
6. CAFF DRYING SYSTEM HANDLING	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
7. OPERATION OF AHF LINE VALVES	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
8. LINE BREAKING OPERATION FOR AHF LINES	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
9. SAMPLING OF AHF	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
10. OPERATION OF H2SO4/OLEUM VALVES	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
11. LINE BREAKING OPERATION FOR H2SO4/OLEUM	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
12. CLEANING OF EQUIPMENTS/COLUMNS/VESSELS	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
13. AHF SILN FRONT	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
14. POKING WORK IN SILN	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
15. SILN ACID FEED LINE CLEANING	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
16. AHF SILN BACK	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
17. UNLOADING OF GYPSUM THROUGH L-1100	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
18. GYPSUM GOODOWN	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
19. LIME GOODOWN	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
20. UNLOADING LIME	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
21. BACK END SCRUBBER	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
22. OPERATION OF PUMP	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
23. LINE BREAKING OPERATION OF PUMP	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
24. SAMPLING OF DMF	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
25. TAIL GAS SCRUBBER	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
26. OPERATION OF PUMP	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
27. SAMPLING OF H2SIF	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
28. SPENT ACID TANK	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
29. OPERATION OF SPENT ACID PUMPS	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
30. LEAKAGE ATTENDING AT SPENT ACID PUMP	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
31. AHF CHECK TANK	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
32. CIRCULATION/TRANSFER OF AHF	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
33. AHF ISO UNLOADING	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
34. UNLOADING OF AHF ISO SYSTEM	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
35. AHF UTILITY	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
36. AHF COOLING TOWER	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
37. TANKFARM	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
38. SULPHURIC ACID UNLOADING	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
39. SULPHURIC ACID /OLEUM LEAKAGE	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
40. OLEUM UNLOADING	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
41. H2SIF LOADING	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
42. H2SIF LEAKAGE	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
43. HF LEAKAGE	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓

Doc No. EHS/SAFF/0123 R; 00 Effective Date : 14.09.2024

Area Owner Name & Sign \_\_\_\_\_ Section Head Name & Sign \_\_\_\_\_ HDO Name & Sign \_\_\_\_\_

R-55  
C-3



## PPE MATRIX FOR SPTFE PLANT - MANDATORY PPE'S

### ANNEXURE – C

#### Recommended PPE Grid (Section/ Activity wise)

Sl. No.	Location/ Activity	Head, Face, Eyes, Ears					Respiratory					Body				Feet			Hands			Others		
		Safety Goggles	Welding or cutting Goggles	Chemical Splash Goggles	Face shield	Safety helmet	Hearing Protection	Half-face(mouth, nose)	Full-Face/air purifying via cartridge	Dust Mask	SCBA (Self-contained breathing apparatus)	Full Body protection (Jacket / apron / rubber, neoprene-suits)	Fire-Retards nt Clothing	Arc Flash Suit with Hood	Fall protection - Safety harness	Gum Boots	Safety shoes	Di-electric rubber shoes	Cut resistance gloves	Chemical resistant gloves	High voltage gloves	Cotton Gloves (with or WO PVC Dots)	Heat resistant gloves	Surgical gloves
1																								
2	Condenser Area	✓		✓		✓										✓						✓		
3	MSR Area	✓		✓		✓		✓								✓						✓		
4	MSR Area	✓		✓		✓										✓						✓		
5	Reactor Area	✓		✓		✓										✓						✓		
6	Hot vessel Area	✓		✓		✓										✓						✓		
7	Kettle Area	✓		✓		✓		✓								✓						✓		
8	Blower Area	✓		✓		✓										✓						✓		
9	PI Area	✓		✓		✓										✓						✓		
10	Vacuum pump Area	✓		✓		✓		✓								✓						✓		
11	Ditank Area	✓		✓		✓										✓						✓		
12	Packing Area	✓		✓		✓										✓						✓		
13	Hot Area	✓		✓		✓				✓						✓							✓	

Area Owner Name & Sign

Section Head Name & Sign

HOD Name & Sign

# Plant Wise PPE's Matrix Displayed

1993



## PPE'S CA Plant Matrix - MANDATORY PPE'S

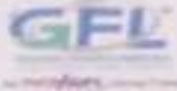
Sr.No	Chemical	Helmet		Goggles		CA Plant PPE Matrix										Suit				mask		Ear protection	
		Helmet	Helmet with face shield	Goggles	Splash Goggles	Safety shoes	Cotton gloves	Cut resistance	Leather Gloves	Electrical gloves	PVC gloves	Nitrile gloves	Nearprine Gloves	PVC suit	Nearprine suit	3M half mask cartridge	3M full face mask cartridge	Online air respirator	Dust Mask	Ear Plug	Ear muffs		
1	Chemical batch preparation	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
2	Brine pump start/stoppage	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
3	Brine sampling	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
4	JCB driving	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
5	Drum filter operations/judge handling	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
6	Salt charging to belt	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
7	Caustic pump start/stoppage	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
8	Voltage checking	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
9	Caustic tanker filling	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
10	Hypo tanker filling	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
11	HCl pump seal leakage attending	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
12	Sulphuric acid tanker unloading	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
13	Brine Pump change over	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
14	70% Sulphuric acid tanker filling	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
15	Caustic Sampling	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
16	80% sulphuric acid tanker unloading	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
17	Caustic Pump change over	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
18	Sulphuric acid Pump change over	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
19	522 tonner shavings	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
20	Sulphuric Acid line Hand over for maintenance	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
21	Caustic line Hand over for maintenance	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
22	Brine line Hand over for maintenance	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
23	HCl/Hypo line Hand over for maintenance	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
24	Check tanks cleaning	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
25	Lines leakage of critical chemicals like H2SO4, Cl <sub>2</sub> , HCl, Caustic	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
26	Chlorine line leakage attending work	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
27	Water line leakage	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
28	PHE Cleaning of Caustic/ H2SO4/ CL2	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
29	Hot bathing	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
30	Online sealine for attending leakage at balact	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
31	Tonner filling	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
32	Control motor Pump change over	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
33	Cl2 comp change over	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
34	H2 compressor start/stop	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
35	HCl/Hypo blower start/stop	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
36	Cl2 tonner unloading	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
37	Cl2 tonner evacuation	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
38	Cl2 tonner loading/unloading from trucks	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
39	Caustic flakes bag stitching	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
40	Caustic flakes base loading/unloading	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
41	Fork lift operation in Caustic flakes plant	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
42	Caustic flakes bag filling	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
43	Cl2 tonner hydrobating	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
44	Cleaning of Cl2 storage tank	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		
45	Cleaning of Cl2 tonners	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓		

Doc No. EHS/SAF/F/0123 R: 00 Effective Date : 14.09.2024

Area Owner Name & Sign

Section Head Name & Sign

HOD Name & Sign



# PPE'S MATRIX DPTFE PLANT - MANDATORY PPE'S

NO.	ACTIVITY	MANDATORY PPE'S												
		SAFETY SHOE	SAFETY HELMET	SAFETY GLASSES (PLASTIC LENS)	EYE GLASSES	EAR PLUG	RESISTANCE GLOVES	PPE SUIT (FOL BODY PROTECT)	SUN BOOT	WASH GLOVE (Clear Glass)	EYE MASK	SCARF/SHIRT PROTECTOR	SAFETY HARDEN	
1	Poly butyl acrylate from Reaction to Separation tank (Reaction 2022)	<input checked="" type="checkbox"/>	<input checked="" type="checkbox"/>	<input checked="" type="checkbox"/>			<input checked="" type="checkbox"/>							
2	Compartent removal from Separation tank	<input checked="" type="checkbox"/>	<input checked="" type="checkbox"/>	<input checked="" type="checkbox"/>			<input checked="" type="checkbox"/>			<input checked="" type="checkbox"/>				
3	Poly butyl acrylate from Separation tank to Reaction tank		<input checked="" type="checkbox"/>	<input checked="" type="checkbox"/>			<input checked="" type="checkbox"/>			<input checked="" type="checkbox"/>				
4	Water tank operation			<input checked="" type="checkbox"/>			<input checked="" type="checkbox"/>			<input checked="" type="checkbox"/>				
5	Tray filling			<input checked="" type="checkbox"/>			<input checked="" type="checkbox"/>			<input checked="" type="checkbox"/>				
6	Water filling tray for drying in dryer			<input checked="" type="checkbox"/>			<input checked="" type="checkbox"/>			<input checked="" type="checkbox"/>				
7	Tray empty out after drying over		<input checked="" type="checkbox"/>	<input checked="" type="checkbox"/>			<input checked="" type="checkbox"/>		<input checked="" type="checkbox"/>					
8	2 pH cleaning		<input checked="" type="checkbox"/>	<input checked="" type="checkbox"/>			<input checked="" type="checkbox"/>							
9	WATER EFFICIENT water tank inside cleaning		<input checked="" type="checkbox"/>	<input checked="" type="checkbox"/>			<input checked="" type="checkbox"/>							
10	TRC System handling	<input checked="" type="checkbox"/>	<input checked="" type="checkbox"/>	<input checked="" type="checkbox"/>			<input checked="" type="checkbox"/>							
11	TRC drying system handling	<input checked="" type="checkbox"/>	<input checked="" type="checkbox"/>	<input checked="" type="checkbox"/>			<input checked="" type="checkbox"/>							
12	High pressure water handling	<input checked="" type="checkbox"/>	<input checked="" type="checkbox"/>	<input checked="" type="checkbox"/>			<input checked="" type="checkbox"/>							
13	Applicator system handling	<input checked="" type="checkbox"/>	<input checked="" type="checkbox"/>	<input checked="" type="checkbox"/>			<input checked="" type="checkbox"/>							
14	Repackaging operations													


Prepared by: \_\_\_\_\_ Date: \_\_\_\_\_

Checked by: \_\_\_\_\_ Date: \_\_\_\_\_

Approved by: \_\_\_\_\_ Date: \_\_\_\_\_

# Mock Drill Planner V/s Actual Execution Date, 2025-26

1995

		Mock Drill Planner																				HSEF/MDP/01			
																						Rev. No. 00			
																						Date : 01.10.2024			
For the Year : 2025-26																									
SR. #	Month & Years	VDF		PFA/PT-PFA		PFA/FEP		S&A		FI/CaCl2		FKM		TFE-1/2/3/R125		DPTFE / Reactor 8&9/SR-1/2		A&H		CMS		SPTFE/PT-PTFE		Non Plant Area	
		Plan	Actua	Plan	Actua	Plan	Actua	Plan	Actua	Plan	Actua	Plan	Actua	Plan	Actua	Plan	Actua	Plan	Actua	Plan	Actua	Plan	Actua	Plan	Actua
1	Apr-25	VDS	30.04.2025																						
2	May-25			PFA Purification	31.05.2025																				
3	Jun-25					PFA	20.07.2025																		
4	Jul-25							S&A	29.07.2025																
5	Aug-25									FI	28.08.2025														
6	Sep-25											FKM	24.09.2025												
7	Oct-25													R125	31.10.2025										
8	Nov-25															Reactor 8&9	29.11.2025								
9	Dec-25																	A&H	01.12.2025						
10	Jan-26																			CMS	19.01.2026				
11	Feb-26																					SPTFE	27.02.2026		
12	Mar-26																							Security	31.03.2026

**Color Code**

Planned	
Actual	
Level-2	
Wee Hour	

\*\*\* OTHERS - Department: (1) Store (2) Admin & HR (3) Logistic (4) GFRC Lab (5) Warehouse (6) Utility (7) CES

Scenario will be decided during the Pre Mock Drill meetings and Dupond Guidelines.

# Mock Drill Planner V/s Actual Execution Date, 2026-27

1996



## Mock Drill Planner

HSEFIMDP01  
Rev. No. 00  
Date : 01.10.2024

For the Year : 2026-27

SR. #	Month & Years	CA		VDF		SPTFE,PFA,FE P		FKM		FII/CaCl2		CPP		TFE-1/2/3/R125		DPTFE / Reactor 8&9/SR-1/2		A&H		CMS		PT-PFA,HGN		Non Plant Area	
		Plan	Actua	Plan	Actua	Plan	Actua	Plan	Actua	Plan	Actua	Plan	Actua	Plan	Actua	Plan	Actua	Plan	Actua	Plan	Actua	Plan	Actua	Plan	Actua
1	Apr-26	CA	30.04.2026																						
2	May-26			VDF	29.05.2026																				
3	Jun-26					PFA																			
4	Jul-26							S&A																	
5	Aug-26									FI															
6	Sep-26											CPP													
7	Oct-26													R125											
8	Nov-26															Reactor 8&9									
9	Dec-26																	A&H							
10	Jan-27																				CMS				
11	Feb-27																						PT-PFA		
12	Mar-27																							Admin	

**Color Code**

Planned	Yellow
Actual	Green
Level-2	Orange
Wee Hour	Purple

\*\*\* OTHERS - Department: (1) Store (2) Admin & HR (3) Logistic (4) GFRC Lab (5) Warehouse (6) U

Scenario will be decided during the Pre Mock Drill meetings and Dupond Guidelines.



Object Description	Discipline	Frequency of Maintenance - 2025					Grand Total
		QLY	HLY	YLY	3 YEAR	5 YEAR	
Compressor	Mechanical			7			7
Fan/Blower	Mechanical		20				20
Pipe Rack	Mechanical			8			8
Pipeline	Mechanical			26			26
Pump	Mechanical	98	284	89			471
Rupture Disc	Mechanical			4			4
Safety Valve	Mechanical			160			160
Tank	Mechanical		67	17			84
Vessel	Mechanical		80	93			173
Analyzer	Instrument			30			30
Control Valve	Instrument			325			325
DCS System	Instrument			34			34
Detector	Instrument			14			14
Flow Meter	Instrument			35			35
Flow Transmitter	Instrument			140			140
Gauge	Instrument			12			12
Level Transmitter	Instrument			178			178
ON/OFF Valve	Instrument			49			49
Position Transmitter	Instrument			3			3
Pressure Gauge	Instrument			1			1
Pressure Transmitter	Instrument			260			260
RESI. BULB(TEMP ELE)	Instrument			108			108
Solenoid Valve	Instrument			36			36
Switch	Instrument			58			58
Temp Transmitter	Instrument			262			262
Weighing System	Instrument			6			6
Battery	Electrical			5	6		11
Electrical	Electrical			14			14
Motor	Electrical	392	306	3	17	3	721
<b>Grand Total</b>		<b>490</b>	<b>757</b>	<b>1977</b>	<b>23</b>	<b>3</b>	<b>3250</b>





1998

# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

ANNEXURE-R1/7

(T) 079-23232152

## SPEED POST

**REVOCATION OF CLOSURE DIRECTION ISSUED UNDER SECTION - 31(A) OF THE AIR (PREVENTION AND CONTROL OF POLLUTION) ACT-1981 AS AMENDED FROM TIME TO TIME**

WHEREAS you **M/s. Gujarat Fluorochemicals Limited** are having an industrial plant situated at Plot No. 12/A, E-50/1, Dahej GIDC Industrial Estate, Tal. Vagra, Dist. Bharuch.

AND WHEREAS you are having CC&A Amendment No.: **AWH-140770** valid up to **15/02/2027** for manufacturing activity/operation of industrial plant subject to compliance of conditions mentioned therein.

AND WHEREAS GPCB has issued direction under section-31(A) of the Air Act-1981 to your industrial plant vide letter no. GPCB/BRCH/CCA-1080(25)/ID-15136/850291 dated 03/01/2025 for reasons stated therein which was revoked for three months on 17/01/2025.

AND WHEREAS you have submitted bank guarantee worth Rs. 10,00,000/- of ICICI Bank valid up to 31/03/2026 for compliance assurance.

AND WHEREAS, you have deposited interim Environment Damage Compensation (EDC) Rs. 1, 00, 00,000/- (One Crore Only) to the Board.

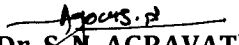
AND WHEREAS during the inspection of your industrial plant on **22/05/2025** by the authorized officer of the Board it has been noticed that unit has complied with the reasons of closure directions & trial revocation conditions.

Under the circumstances, I **Dr. S. N. AGRAVAT, UNIT HEAD - BHARUCH**, Gujarat Pollution Control Board is directed to permanent revoke the direction issued to your industrial plant vide letter no. GPCB/BRCH/CCA-1080(25)/ID-15136/850291 dated 03/01/2025 with following condition:

- 1) Unit shall comply conditions of CCA.

This order is issued after obtaining approval from competent authority of the Board.

FOR AND ON BEHALF OF  
GUJARAT POLLUTION CONTROL BOARD

  
(Dr. S. N. AGRAVAT)  
UNIT HEAD-BHARUCH

NO: GPCB/BRCH/CCA-1080(25)(A,B)/ID: 15136/

Date: /01/2026

Issued to:

**M/s. Gujarat Fluorochemicals Limited**

Plot No. 12-A, E-50/1, Dahej GIDC Estate,

Tal. Vagra, Dist. Bharuch.

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>

**Copy to:**  
**The Regional Officer,**  
Regional Office,  
Gujarat pollution Control Board,  
Bharuch..... for information & n.a. please.

Outward No:890992,13/01/2026

